## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:5078 ANSWERED ON:26.04.2013 MEDICAL EDUCATION Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Rathwa Shri Ramsinhbhai Patalbhai;Yadav Shri Dharmendra;Yaskhi Shri Madhu Goud

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Union Government proposes to partially fund medical colleges set up by the States/UTs in order to attract more doctors to the Government sector and also to bring down rising cost of medical education in the country;

(b) if so, the details thereof and the modalities worked out for the purpose, State/UT-wise;

(c) the other measures taken/proposed by the Government to regulate and bring down the cost of medical education in the country;

(d) whether the Government proposes to set up public health school, particularly in remote and tribal areas in the country; and

(e) if so, the details thereof?

## Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (c) Presently, the Central Government is implementing a scheme for strengthening and upgradation of state government medical colleges for starting new Postgraduate disciplines and increasing Postgraduate seats.

In addition, the Central Government has taken various steps to regulate medical education which inter-alia include:

i) Land requirement relaxed from 25 acres to 20 acres throughout the country.

(ii) Land requirement relaxed from 20 acres to 10 acres based on permissible FAR/FSI in the Metropolitan and "A" Grade cities viz. Delhi, Kolkata, Chennai, Greater Mumbai, Ahmedabad, Hyderabad, Jaipur, Lucknow, Surat, Pune, Bangalore and Kanpur.

(iii) Permission given to set up medical colleges in two pieces of land in the states of Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Odisha, Rajasthan, Uttar Pradesh and West Bengal for a period of 5 years with certain provisions. Further, this has been extended to other States for utilisation of District hospitals by the respective State Governments.

(iv) In hilly areas, notified tribal areas, North Eastern States, Union Territories of Andaman & Nicobar Islands, Daman & Diu, Dadra & Nagra Haveli and Lakshadweep, the land can be in two pieces at a distance of not more than 10 km.

(v) Bed occupancy has been relaxed in North Eastern States & Hill States.

(vi) Requirement of infrastructure like institution block, library, auditorium, examination hall, lecture theatres, etc. has been rationalized for optimal use.

(vii) Companies registered under the Companies Act have also been allowed to establish medical colleges.

(viii) The ratio of teachers to students has been revised depending on disciplines and availability of faculty.

(d) & (e) The Government has decided to introduce a course in the name of Bachelor of Science (Community Health) with an objective to develop a separate public health cadre to strengthen the health delivery system particularly in rural and backward areas. It is for the state government to adopt the course for implementation. The central government on its part will provide financial support to the states for implementation of the course under National Rural Health Mission.